GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:2928 ANSWERED ON:06.08.2015 Fund Crunch Charitra Shri Ram

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Department of Panchayati Raj has been facing fund crunch for the last one year;
- (b) if so, whether due to fund drought, many of its programmes could not be continued;
- (c) if so, the details thereof and the reasons therefor;
- (d) whether it is a fact that finally the Union Government has made an additional allocation of Rs. 1000 crore to this Department; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ (SHRI NIHAL CHAND)

(a) to (c): The two Centrally Sponsored Schemes of the Ministry of Panchayati Raj, i.e. the Backward Region Grant Fund (BRGF) and the State component of the Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), have been transferred to States from the year 2015-16. In view of this, as against the Budget Estimates (BE) of Rs.7000.70 crores for the year 2014-15 for Ministry of Panchayati Raj, the BE for the year 2015-16 is Rs.94.00 crores. However, Fourteenth Finance Commission (FFC) has recommended an allocation of Rs. 2,00,292.20 crores as Grants to duly constituted Gram Panchayats during the award period 2015-20, which constitutes an assistance of Rs.488 per capita per annum at an aggregate level.

(d) & (e): Ministry of Panchayati Raj has requested Ministry of Finance for additional allocation in the First Batch of Supplementary Grants for 2015-16.
